

R.O.C.No.71133-A/2016/B2

CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 164 / 2016

Ms.S.Saranya Selvam, Civil Judge of Tamil Nadu State Judicial Service, functioning as Judicial Magistrate, No.II, Nagapattinam, who has been deputed to the Puducherry Judicial Service in G.O.(D).No.1117, Home(Courts-I) Department, dated 15.11.2016 of the Government of Tamil Nadu and appointed on deputation basis in G.O.Ms.No.25/2016-LD, Law Department, dated 25.10.2016 of Government of Puducherry, is transferred and posted as Judicial Magistrate No.IV, Pondicherry, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 18.11.2016

Sd./-R.Sakthivel
REGISTRAR GENERAL

R.O.C.No.71133-A/2016/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.164 / 2016, dated :18.11.2016

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Ms.Saranya Selvam, Civil Judge of Tamil Nadu State Judicial Service, functioning as Judicial Magistrate, No.II, Nagapattinam, who has been deputed to the Puducherry Judicial Service, and transferred and posted as Judicial Magistrate No.IV, Pondicherry, vide High Court's Notification cited above, is required to hand over charge of her post, to any one of the nearest Judicial Magistrate, on 18.11.2016 A.N. and take charge of the post of Judicial Magistrate No.IV, Pondicherry, immediately, without availing full joining time.

The Officer, who relieves Ms.Saranya Selvam, is required to hold full additional charge of the post of Judicial Magistrate No.II, Nagapattinam, until further orders.

**HIGH COURT, MADRAS.
DATED : 18.11.2016**

**Sd./-R.Sakthivel
REGISTRAR GENERAL**